

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 55

CA 272/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.06.2022**

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For the Applicant : None Present

For the Respondent : Adv. Fereshte Sethna a/w Adv. Kuber Dewan, Adv. Abhishek Tilak and Adv. Neeharika Agarwal.

Section 242(4),241-242 of the CA, 2013

ORDER

Due to paucity of time matter could not be heard. List this matter on
04.07.2022

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Jenny